

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

202. C.P. (IB)/515(MB)2023

IN THE MATTER OF

Sudha Electrical

VS

Leena Power-Tech Engineers Private Limited

Section 9 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 15.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Pravin Singh (PH)
For the Respondent: Counsel for the Respondent

ORDER

In terms of the order dated 01.04.2024, both the Ld. Counsels have tendered their written submissions. In view of the same, **reserved for orders.**

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)